

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4360
ANSWERED ON FRIDAY THE 11TH AUGUST, 2017
[SHRAVANA 20, 1939 (SAKA)]**

NON-COMPLIANCE OF CSR

QUESTION

4360. SHRI DEVJI M. PATEL:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) whether private and multinational companies in the country spend meagre funds under the Corporate Social Responsibility (CSR) during the year 2015; and

(b) if so, the details of names of such private and multinational companies which have not complied with CSR along with the action taken by the Government against them?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF CORPORATE AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a) & (b): An assessment of Corporate Social Responsibility (CSR) expenditure of 4925 private sector companies for the year 2015-16 indicates that 2999 companies have spent Rs. 6462 crores on CSR and 1926 companies did not incur any expenditure on CSR. The details of companies with no CSR expenditure is available on the Ministry's website (<http://www.mca.gov.in>). Whenever violation of compliance of relevant provision of the Act regarding CSR is reported, the penal provisions under section 134 (8) of the Companies Act, 2013 are resorted to.
